

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF MILLENNIA BUILDWORTH LLP

RELEVANT PARTICULARS		
1	Name of corporate debtor	MILLENNIA BUILDWORTH LLP
2	Date of incorporation of corporate debtor	09/11/2023
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	ACD-8634
5	Address of the registered office and principal office (if any) of corporate debtor	B -906, THE CAPITAL, SCIENCE CITY ROAD, Sola, Ahmedabad, Ahmedabad, Gujarat, India, 380060
6	Insolvency commencement date in respect of corporate debtor	30/01/2026
7	Estimated date of closure of insolvency resolution process	29/07/2026
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Amrish Navinchandra Gandhi IBBI Reg. No.: IBBI/IPA-002/IP-N00670/2018-2019/12036
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 504, Shivalik Abaise, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat - 380015. Email Id - amrishgandhi72@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: 504, Shivalik Abaise, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat - 380015. Process Email Id: cirp.millennia@gmail.com
11	Last date for submission of claims	13-02-2026 (14 days from the receipt of the order dated 30/01/2026)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es)	Not applicable, as per information available with Interim Resolution Professional
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in cirp.millennia@gmail.com (b) Not Applicable

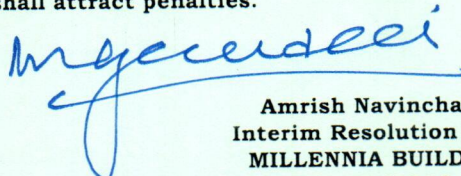
Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the MILLENNIA BUILDWORTH LLP on 30/01/2026.

The creditors of MILLENNIA BUILDWORTH LLP are hereby called upon to submit their claims with proof on or before 13-02-2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sd/-

Amrish Navinchandra Gandhi
Interim Resolution Professional
MILLENNIA BUILDWORTH LLP

IBBI Reg. No: IBBI/IPA-002/IP-N00670/2018-2019/12036

Validity of AFA: 31-12-2026

Email for Correspondence - cirp.millennia@gmail.com

Date: 02-02-2026
Place: Ahmedabad



કેન્દ્રિય બજેટના અવલોકન

બજેટ સંવેદનશીલ જાહેર ખર્ચ તરફ સરકારની દિશાને પ્રતિબિંબિત કરે છે: કેતુલ પટેલ

બજેટ ૨૦૨૬ માં મહિલાઓના સશક્તિકરણ સંબંધિત પગલાંને આવકારીને જાણીતા સીએ કેતુલ પટેલ અને આર. એસ. પટેલ એન. કંપનીએ જણાવ્યું કે બજેટમાં સેક્સ-હેલ્થ એન્ટરપ્રેન્યોર માટેની સ્થાપનાનો પ્રસ્તાવ કરવામાં આવ્યો છે.

જે મહિલાઓના જૂથો દ્વારા સંચાલિત, સમુદાય માલિકીના રિટેલ આઉટલેટ્સ હશે. આ માટેની હેતુ મહિલા ઉત્પાદકોને સીધો બજાર પ્રવેશ અને વધુ મજબૂત વ્યાપારિક માલિકી આપવાનો છે, જે આવકાર્થ છે.

આ પહેલ લાખપતિ દીદી કાર્યક્રમ પર આધારિત છે, જેમાં હવે ધ્યાન માત્ર ઋણ આધારિત આવક પ્રવૃત્તિઓથી દૂર થઈને સંરચિત વ્યવસાય માલિકી તરફ ફેરવવામાં આવ્યું છે.

દરેક જિલ્લામાં કન્યા હોસ્ટેલ્સ અંગે કહ્યું કે, ઉચ્ચ શિક્ષણમાં, ખાસ કરીને STEM સંસ્થાઓમાં અભ્યાસ કરતી વિદ્યાર્થીનીઓને લાંબા અભ્યાસ સમય અને લેબોરેટરી કલાકો સંબંધિત પડકારો દૂર કરશે અને દરેક જિલ્લામાં કન્યાઓ માટે હોસ્ટેલ બનાવવાનો પ્રસ્તાવ ખાસ કરીને ગ્રામ્ય અને અર્ધ-શહેરી વિસ્તારોમાં વિદ્યાર્થીનીઓને સુરક્ષિત અને પરવડતું નિવાસ પ્રદાન કરશે.

તેમણે કહ્યું કે, આ તમામ પગલાંઓ નીતિગત રીતે ટકાઉ આવક વૃદ્ધિ, ઉદ્યોગસાહસિકતા, શિક્ષણમાં સમાનતા અને લિંગ સંવેદનશીલ જાહેર ખર્ચ તરફ સરકારની દિશાને પ્રતિબિંબિત કરે છે, જેનો હેતુ ભારતના સામાજિક-આર્થિક વિકાસમાં મહિલાઓની ભાગીદારી વધારવાનો છે.



બજેટ આર્થિક વૃદ્ધિ અને સર્વગ્રાહી વિકાસ પર ભાર મૂકે છે: રાજીવ વસ્તુપાલ

જાણીતા બજેટ વિષ્ણુક રાજીવ વસ્તુપાલ કેન્દ્રિય બજેટને આવકાર આપીને વિશદ છાણવટ કરતાં જણાવ્યું કે, આ બજેટ વૈશ્વિક અર્થતંત્રને અનુરૂપ અને મધ્યમ વર્ગ માટે અનુકૂળ છે, જેનો મુખ્ય ઉદ્દેશ્ય આર્થિક વિકાસ, લોકોની આર્થિકશક્તિની પ્રતિ અને સબકા સાથે સબકા વિકાસ છે.

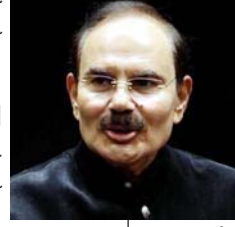
વૃદ્ધિ માટે વ્યાપક સુધારા, નાણાકીય શોષણ પર ધ્યાન, AI (આર્ટિફિશિયલ ઇન્ટેલિજન્સ) નો ઉપયોગ અને વ્યાપારમાં સરળતા માટે કોમ્પ્લાયન્સ (નિયમોનું પાલન) ઘટાડવા પર ભાર આવકાર્યો છે. સરકારનું ધ્યાન સેક્ટોર-બેઝેડ ઉત્પાદન પર છે.

ઇલેક્ટ્રોનિક મેન્યુફેક્ચરિંગ માટેનું બજેટ લગભગ બમણું કરવામાં આવ્યું છે અને માર્કેટિંગ (ખર્ચ) માટે નવી યોજના લાવવામાં આવી છે. (ડિઝાઇન, અંદર, જીએમટીસી, એનએમટીસી વગેરે માટે ફાયદાકારક છે.

સરકારે ઈન્ફ્રાસ્ટ્રક્ચર માટે નાણાકીય વર્ષ

૨૦૨૬-૨૭માં રૂ. ૧૨.૨ લાખ કરોડનું કેપેક્સ (મૂડી ખર્ચ) ફાળવ્યું છે. જે એનબીસીસી, હુડકો, એનસીસી અને લાસન વગેરે માટે હકારાત્મક રહેશે. કનેક્ટિવિટી વધારવા માટે નવા રેલવે કોરિડોર વિકસાવવામાં આવશે. જે ઈસ્ટકોન, રિટ્સ, ટેક્સરેઇલ વગેરે માટે પ્રોત્સાહક છે.

બેંકિંગ અને ફાઇનાન્સિયલ સેક્ટર માટે હાઈ-લેવલ કમિટીની રચના કરવામાં આવશે જે એનબીએફસી અને બેંકિંગ સ્ટોક્સ માટે ફાયદાકારક રહેશે. વિસ્તૃત ભારતીય ઈકોનોમીમાં શેડ્યુલ માટે હકારાત્મક રહેશે. મેડિકલ ટુરિઝમ માટે નવી યોજના શરૂ કરવામાં આવશે. જે એપોલો જેવી હોસ્પિટલો માટે લાભદાયક બનશે. નવો ઈકમ ટેક્સ એક્ટ ૧ એપ્રિલ ૨૦૨૬ થી અમલમાં આવશે. બજેટમાં માત્ર ડિરિવેટિવ્સ પર સિક્કોરિટી ટ્રાન્ઝેક્શન ટેક્સ માં વધારો એ એક મોટો નેગેટિવ મુદ્દો છે, બાકી બધું ખૂબ જ પોઝિટિવ લાગે છે.



બજેટથી અમદાવાદના રિયલ એસ્ટેટ બજારનો ગ્રોથ વેગવાન બનશે: શેખર પટેલ

ગણેશ હાઉસિંગ લિમિટેડના એમડી અને સીઈઓ શેખર પટેલે બજેટને ઉમળકાભરે આવકારીને કહ્યું કે કેન્દ્રીય બજેટ ૨૦૨૬ એ વિકસિત ભારતના વિઝનના કેન્દ્રમાં ટિઆર-૨ અને ટિઆર ૩ શહેરોને રાખતાં ભારતના ગ્રોથ અભિગમમાં સ્પષ્ટ પરિવર્તનને વેગ આપે છે. એઆઈ અને ટેક નોલોજીમાં ડિજિટલ શક્તિનું નિર્માણ કરતાં માળખાગત વિકાસ, એમએસએમઈ વિસ્તરણ, મેન્યુ ફેક્ટરિંગ, અને સેમીકંડક્ટર ઈકોસિસ્ટમ પર ધ્યાન કેન્દ્રિત કરે છે. જે રોજગાર સર્જન અને એન્ટરપ્રાઇઝના ગ્રોથનો પાયો મજબૂત બનાવે છે. રિયલ એસ્ટેટ સેક્ટર માટે બજેટમાં પ્રોત્સાહો, મૂડીની જરૂરિયાતો અને અખાજિત શહેરીકરણની આસપાસના લાંબાગાળાના મૂળભૂત સિદ્ધાંતોમાં સુધારો કરે છે. અમદાવાદ જેવા શહેરોને સરકારના આ અભિગમનો નોંધપાત્ર લાભ મળશે. મજબૂત ઓલોગિક આધાર, શહેરી ઈન્ફ્રાસ્ટ્રક્ચરમાં સુધારો તેમજ બિઝનેસ, પ્રતિભા અને સંસ્થાકીય માટે શ્રેષ્ઠ સ્થળ તરીકેની ઉભરતી માગના કારણે અમદાવાદના રિયલ એસ્ટેટ બજારનો ગ્રોથ વેગવાન બનશે.

કોંગ્રેસ નેતા રાહુલ ગાંધીએ સોશિયલ મીડિયા પ્લેટફોર્મ એક્સ પર કહ્યું કે, "યુવાનો પાસે નોકરી નથી. મેન્યુફેક્ચરિંગ ઘટી રહ્યું છે. રોકાણકારો પોતાની મૂડી

બજેટ સતત વૃદ્ધિ માટે જરૂરી નાણાકીય અને સંસ્થાકીય પાયાને વધુ મજબૂત બનાવશે: ધનપત નાહટા

દેશની જાણીતી એસ્ટાઈર્ડ કંપની દ્વારા મોદી સરકારના બજેટ ૨૦૨૬-૨૭ના આવકારીને એસ્ટાઈર્ડ કેપિટલના મેનેજિંગ પાર્ટનર ધનપત નાહટાએ જણાવ્યું કે, "બોલોગિક રાજકીય અસ્થિરતા અને બદલાતા વૈશ્વિક વેપારના પ્રવાહો વચ્ચે, ૨૦૨૬નું કેન્દ્રીય બજેટ ભારતને જ્યાં જરૂર છે ત્યાં ચોક્કસ મજબૂતી પ્રદાન કરે છે. કોર્પોરેટ બોન્ડ માર્કેટને ઊંડું બનાવીને, લાંબા ગાળાની વૈશ્વિક મૂડીને આકર્ષવા માટેના માળખામાં સુધારો કરીને અને બેંકિંગ શેક્ષન મહત્વપૂર્ણ સુધારાઓ શરૂ કરીને, આ બજેટ સતત વૃદ્ધિ માટે જરૂરી નાણાકીય અને સંસ્થાકીય પાયાને વધુ મજબૂત બનાવે છે. ઘટતા જતા દેવાથી-છોડીપી રેશિયો અને વિશ્વસનીય રાજકોષીય માર્ગ સાથે મળીને, આ પગલાં નકારાત્મક અસરો સામે રક્ષણ આપીને ભારતની વૃદ્ધિને સ્થિરતા પ્રદાન કરે છે."

કોંગ્રેસ નેતા રાહુલ ગાંધીએ સોશિયલ મીડિયા પ્લેટફોર્મ એક્સ પર કહ્યું કે, "યુવાનો પાસે નોકરી નથી. મેન્યુફેક્ચરિંગ ઘટી રહ્યું છે. રોકાણકારો પોતાની મૂડી

બજેટ આગામી દાયકામાં ભારતની પ્રગતિને વેગ આપનારા ક્ષેત્રો સાથે સુસંગત છે: શ્રીનિવાસન

એસ્ટાઈર્ડ આર્કિટેક્ટિંગ પાર્ટનર શ્રીનિવાસન વૈદ્યાનાથને આવકારતાં કહ્યું કે, કેન્દ્રીય બજેટ ૨૦૨૬ વૈશ્વિક વિપ્લવ અને સપ્લાય ચેઇન રિવાલ્યુશન (પુરવઠા શુંખલાના પુનર્ગઠન) ના સમયમાં ભારતની સ્થિર, સુધારાલક્ષી આર્થિક ગતિને વધુ વેગ આપે છે. જાહેર મૂડી ખર્ચ (અઇઈકે) વધારીને ૧૨.૨ લાખ કરોડ કરીને અને ડેવલોપમેન્ટ કેટ કોરિડોર, જળમાર્ગોના વિસ્તરણ અને લોજિસ્ટિક્સ ઈન્ફ્રાસ્ટ્રક્ચર જેવા પ્રોજેક્ટ્સને પ્રાથમિકતા આપીને, આ બજેટ લોજિસ્ટિક્સ અને એનર્જી કોરિડોરના અમલીકરણને વેગ આપવા માટે ભંડોળ પૂરું પાડે છે. એકદરે, આ એક નિષ્ણાધિક કદમ છે જે આગામી દાયકામાં ભારતની પ્રગતિને વેગ આપનારા ક્ષેત્રો સાથે સુસંગત છે.

કોંગ્રેસ નેતા રાહુલ ગાંધીએ સોશિયલ મીડિયા પ્લેટફોર્મ એક્સ પર કહ્યું કે, "યુવાનો પાસે નોકરી નથી. મેન્યુફેક્ચરિંગ ઘટી રહ્યું છે. રોકાણકારો પોતાની મૂડી

બજેટમાં બંદરીય જોગવાઈ મેરીટાઈમ સેક્ટરના પાયાને મજબૂત કરશે: આશિષ રાજગઠિયા

એસ્ટાઈર્ડ પોર્ટ્સના એક્ઝિક્યુટિવ આશિષ રાજગઠિયાએ કહ્યું કે, બજેટ એ સ્પષ્ટ સંકેત આપે છે કે ભારતની વિકાસ વ્યૂહરચનામાં ઈન્ફ્રાસ્ટ્રક્ચર અને ટ્રેડ લોજિસ્ટિક્સ કેન્દ્રસ્થાને રહેશે. ડેવલોપમેન્ટ કેટ કોરિડોરના વિસ્તરણ, નવા રાષ્ટ્રીય જળમાર્ગો કાર્યરત કરવા અને કોસ્ટલ કોર્સ (દરિયાકાંઠાના માલવાહક જહાજો) ને પ્રોત્સાહન આપવા પર સરકારનું ધ્યાન એવા સમયે મેરીટાઈમ સેક્ટરના પાયાને મજબૂત કરશે જ્યારે વૈશ્વિક સપ્લાય ચેઇન ફરીથી વ્યાપ્તિયત થઈ રહી છે. ખનિજ સમૃદ્ધ પ્રદેશોથી મુખ્ય બંદરો સુધી ઈનલેન્ડ વોટરવેઇ (આંતરિક જળમાર્ગો) ની કનેક્ટિવિટી મજબૂત કરવાથી ટ્રાંકિટનું ભારણ ઘટશે, ઉત્સર્જન ઓછું થશે અને નવી આર્થિક તકો ખુલશે.

કોંગ્રેસ નેતા રાહુલ ગાંધીએ સોશિયલ મીડિયા પ્લેટફોર્મ એક્સ પર કહ્યું કે, "યુવાનો પાસે નોકરી નથી. મેન્યુફેક્ચરિંગ ઘટી રહ્યું છે. રોકાણકારો પોતાની મૂડી

લખપતિદીદી મહિલાઓ માટે એક મહત્વપૂર્ણ અને દૂરદેશી પગલું: છાજેડ

જાણીતા મહિલા ઉદ્યોગસાહસિક કવિતા છાજેડે બજેટને આવકારતાં જણાવ્યું હતું કે, કેન્દ્રીય બજેટ ૨૦૨૬-૨૭ માં, નાણામંત્રી શ્રીમતી નિર્મલા સીતારમણ દ્વારા લખપતિદીદી કાર્યક્રમનો વિસ્તારકરવાની જાહેરાત મહિલાઓ માટે એક મહત્વપૂર્ણ અને દૂરદેશી પગલું છે. આ પહેલનો ઉદ્દેશ્ય ફક્ત મહિલાઓને આવકઆધારિત આજીવિકા સુધી મર્યાદિત રાખવાનો નથી, પરંતુ તેમને ઉદ્યોગોના માલિક બનવા માટે પ્રોત્સાહિત કરવાનો છે, જે ખૂબ જ પ્રશંસનીય છે. કેડિટ-લિંકડ પ્રવૃત્તિઓ આગળ વધીને, મહિલાઓને સ્વતંત્ર વ્યવસાયો સ્થાપિત કરવાની અને તેમને વિસ્તૃત ઉદ્યોગસાહસિક બનાવવા સક્ષમ બનાવશે.

કોંગ્રેસ નેતા રાહુલ ગાંધીએ સોશિયલ મીડિયા પ્લેટફોર્મ એક્સ પર કહ્યું કે, "યુવાનો પાસે નોકરી નથી. મેન્યુફેક્ચરિંગ ઘટી રહ્યું છે. રોકાણકારો પોતાની મૂડી

બજેટ ૨૦૨૬: ભારતના ફાર્માસ્યુટિકલ ક્ષેત્રને વેગ આપશે: ભાવેશ ઉપાધ્યાય



નવી દવાઓ અને થેરાપીના વિકાસને ઝડપી બનાવશે. એન્ટરપ્રાઇઝિંગ ઈન્ડિયન સંસ્થાના ફાઉન્ડર ભાવેશ ઉપાધ્યાયે બજેટને આવકારતાં કહ્યું હતું કે, યુનિયન બજેટ ૨૦૨૬માં કેટલીક જાહેરાતો એ ભારતના ફાર્માસ્યુટિકલ ક્ષેત્રને વિકાસ, નવીનતા અને આત્મનિભરતા તરફ લાવવા માટે મહત્વની છે. સરકારે બાયોફાર્મા શક્તિ પહેલ હેઠળ ભારતને વૈશ્વિક બાયોફાર્મા ઉત્પાદન કેન્દ્ર તરીકે વિકસાવવા માટે ૫ વર્ષમાં ૧૦,૦૦૦ કરોડનું રોકાણ કરવાની જાહેરાત કરી છે. આ પગલાંથી રોકાણો આકર્ષિત થશે, રોજગારીનું સર્જન થશે અને ભારતને વૈશ્વિક ફાર્માસ્યુટિકલ બજારમાં અગ્રણી બનાવશે. સરકાર દવાઓની ગુણવત્તા અને સલામતી સુનિશ્ચિત કરવા માટે કેન્દ્રીય દવા નિયંત્રણ સંસ્થા (સીડીએસસીઓ) ને મજબૂત બનાવવાની યોજના ધરાવે છે. ૧,૦૦૦ કિલોનિકલ ટ્રાયલ સાઈટ્સની સ્થાપના નવી દવાઓ અને થેરાપીના વિકાસને ઝડપી બનાવશે.

કોનોમિક સ્ટડી સર્કલના પ્રમુખ તેમજ ગુજરાત વિશ્વવિદ્યાલયના પૂર્વ ઉપકુલપતિ ડૉ. જગદીશ ભાવસાર તેમજ ઈકોનોમિક સ્ટડી સર્કલના મંત્રી મનીશ શાહે ભારતના નાણામંત્રી નિર્મલા સિતારામને આજીવજી સંસદમાં રજૂ કરેલા અંદાજપત્રને સક્ષમ ભારત નિર્માણની દિશાને વેગ આપનારું ગણાવ્યું છે. ડૉ. ભાવસારે વિગતોમાં જણાવ્યું હતું કે, વડાપ્રધાન નરેન્દ્રભાઈ મોદીના નેતૃત્વમાં સમગ્ર ભારતમાં ગામથી લઈને નગર સુધી આશાવાદની સાથે કર્મવાદ વિસ્તાર પામ્યો છે. વૈશ્વિક નબળાઈની સામે ભારત સબળ અર્થતંત્ર તરીકે ઉભરી આવ્યું છે. આજનું અંદાજપત્ર ગામ, ગૌરવ, સંસ્કૃતિના સંરક્ષણ સાથે આંતરમાળખાકીય ક્ષેત્રમાં કરોડો રૂપિયાના જોગવાઈ સાથેનું, રોજગારી સર્જન અને ગરીબી ઉન્મુલનને વેગ આપનારું છે.

સક્ષમ ભારત નિર્માણની દિશાને વેગ આપનારું અંદાજપત્ર: ડૉ. જગદીશ ભાવસાર



કોનોમિક સ્ટડી સર્કલના પ્રમુખ તેમજ ગુજરાત વિશ્વવિદ્યાલયના પૂર્વ ઉપકુલપતિ ડૉ. જગદીશ ભાવસાર તેમજ ઈકોનોમિક સ્ટડી સર્કલના મંત્રી મનીશ શાહે ભારતના નાણામંત્રી નિર્મલા સિતારામને આજીવજી સંસદમાં રજૂ કરેલા અંદાજપત્રને સક્ષમ ભારત નિર્માણની દિશાને વેગ આપનારું ગણાવ્યું છે. ડૉ. ભાવસારે વિગતોમાં જણાવ્યું હતું કે, વડાપ્રધાન નરેન્દ્રભાઈ મોદીના નેતૃત્વમાં સમગ્ર ભારતમાં ગામથી લઈને નગર સુધી આશાવાદની સાથે કર્મવાદ વિસ્તાર પામ્યો છે. વૈશ્વિક નબળાઈની સામે ભારત સબળ અર્થતંત્ર તરીકે ઉભરી આવ્યું છે. આજનું અંદાજપત્ર ગામ, ગૌરવ, સંસ્કૃતિના સંરક્ષણ સાથે આંતરમાળખાકીય ક્ષેત્રમાં કરોડો રૂપિયાના જોગવાઈ સાથેનું, રોજગારી સર્જન અને ગરીબી ઉન્મુલનને વેગ આપનારું છે.

કોનોમિક સ્ટડી સર્કલના પ્રમુખ તેમજ ગુજરાત વિશ્વવિદ્યાલયના પૂર્વ ઉપકુલપતિ ડૉ. જગદીશ ભાવસાર તેમજ ઈકોનોમિક સ્ટડી સર્કલના મંત્રી મનીશ શાહે ભારતના નાણામંત્રી નિર્મલા સિતારામને આજીવજી સંસદમાં રજૂ કરેલા અંદાજપત્રને સક્ષમ ભારત નિર્માણની દિશાને વેગ આપનારું ગણાવ્યું છે. ડૉ. ભાવસારે વિગતોમાં જણાવ્યું હતું કે, વડાપ્રધાન નરેન્દ્રભાઈ મોદીના નેતૃત્વમાં સમગ્ર ભારતમાં ગામથી લઈને નગર સુધી આશાવાદની સાથે કર્મવાદ વિસ્તાર પામ્યો છે. વૈશ્વિક નબળાઈની સામે ભારત સબળ અર્થતંત્ર તરીકે ઉભરી આવ્યું છે. આજનું અંદાજપત્ર ગામ, ગૌરવ, સંસ્કૃતિના સંરક્ષણ સાથે આંતરમાળખાકીય ક્ષેત્રમાં કરોડો રૂપિયાના જોગવાઈ સાથેનું, રોજગારી સર્જન અને ગરીબી ઉન્મુલનને વેગ આપનારું છે.

યુવાઓ પાસે નોકરી નથી અને ખેડૂતો પરેશાન છે

નવી દિલ્હી, તા. ૧ કેન્દ્રીય નાણામંત્રી નિર્મલા સીતારમણે આજે યુનિયન બજેટ ૨૦૨૬ રજૂ કરી દીધું છે. આ બજેટ પર કોંગ્રેસ સાંસદ તેમજ રાહુલ ગાંધીએ

બહાર કાઢી રહ્યા છે. ઘરોની બચત ઝડપથી ઘટી રહી છે. ખેડૂતો પરેશાન છે. આવનારા ગ્લોબલ ઝટકા, આ બધાની બજેટ પર કોંગ્રેસ સાંસદ તેમજ રાહુલ ગાંધીએ અવગણના કરવામાં છે. રાહુલ ગાંધીની પ્રતિક્રિયા સામે આવી છે. રાહુલ ગાંધીએ મોદી સરકારના બજેટ પર સવાલ ઉઠાવ્યા છે. તેમણે સોશિયલ મીડિયા પર બજેટને લઈને પોસ્ટ કરી છે.

બજેટ પર રાહુલ ગાંધીએ અવગણના કરવામાં છે

કોંગ્રેસ નેતા રાહુલ ગાંધીએ સોશિયલ મીડિયા પ્લેટફોર્મ એક્સ પર કહ્યું કે, "યુવાનો પાસે નોકરી નથી. મેન્યુફેક્ચરિંગ ઘટી રહ્યું છે. રોકાણકારો પોતાની મૂડી

અમદાવાદ તા. ૧ જસીસીઆઈના પ્રમુખ શ્રી સંદીપ એનિયારે જણાવ્યું હતું કે કેન્દ્રીય બજેટ ૨૦૨૬-૨૭ અસ્થિર વૈશ્વિક પરિસ્થિતિમાં દેશની આર્થિક સહનશક્તિને મજબૂત કરવા માટે રચાયેલ છે, જે ઉત્પાદકતા અને સ્પર્ધાત્મકતા વધારતું બજેટ છે. તેઓએ નોંધ્યું કે બજેટ વૃદ્ધિ અને સ્થિરતા વચ્ચે ઉત્તમ સંતુલન જાળવી રાખે છે. જાહેર મૂડી ખર્ચ રૂ. ૧૨.૨ લાખ કરોડ પ્રસ્તાવિત હોવાથી, સરકાર રાજકોષીય

બંગાળને એક પૈસો ન મળ્યો, અર્થવ્યવસ્થા ખતમ થઈ જશે

નવી દિલ્હી, તા. ૧ નાણામંત્રી નિર્મલા સીતારમણે દેશનું સામાન્ય બજેટ રજૂ કર્યું છે. આ બજેટમાં ઘણી મોટી જાહેરાતો કરવામાં આવી છે. મોદી સરકાર તેને વ્યાપક અને વિકાસલક્ષી બજેટ પર CM મમતાનું પહેલું નિવેદન આપવામાં આવ્યું

રહેખાય છે." પશ્ચિમ બંગાળ માટે કોઈ ખાસ જાહેરાત ન કરવા બદલ પણ તેમણે નારાજગી વ્યક્ત કરી હતી. સીએમ મમતાએ આક્ષેપ કર્યો કે બંગાળને એક પૈસા પણ મળ્યું નથી. તેમણે ઘાવો વિરોધ પક્ષના નેતાઓએ હવે તેની ખામીઓ ગણાવવાનું શરૂ કરી દીધું છે. આ કડીમાં પશ્ચિમ બંગાળના મુખ્યમંત્રી મમતા બેનર્જીની પ્રથમ પ્રતિક્રિયા સામે આવી છે. તેમણે બજેટની કડક શબ્દોમાં નિંદા કરી છે અને તેને સંપૂર્ણપણે દિશાહીન ગણાવ્યું છે. મમતા બેનર્જીએ ત્યાં સુધી કહ્યું કે, આ બજેટને કારણે શેરબજાર ધબકડો થયો છે. તેમણે ઉમેર્યું કે, "આ બજેટ મહિલા વિરોધી અને SC-ST વિરોધી પણ

કર્યો કે, "માત્ર એક જ ટેક્સ છે, યજ્ઞ. તેઓ અમારા પૈસા લઈ રહ્યા છે અને વાતો કરી રહ્યા છે. આ અમારા પૈસા છે. તેઓ બંગાળમાંથી જે વસુલે છે, તેનું પૂરૂ ફંડ અમને આપી રહ્યા નથી. અમારું કેન્દ્ર સરકાર પાસેથી લગભગ બે લાખ કરોડ રૂપિયાથી વધુ લેવાના નીકળે છે. તેથી તેમને સરકાર ચલાવવાનો કે દેશને બરબાદ કરવાનો કોઈ નૈતિક અધિકાર નથી. તેઓ દેશનું આર્થિક માળખું અને બંધારણીય માળખું નષ્ટ કરવા માંગે છે."

PUBLIC NOTICE

Motor Accident Claims Tribunal, Mumbai
IN THE COURT OF Smt. PATWARI ROHINI RAJENDRA
H. H. Member, Mumbai, Mumbai.

NOTICE/SUMMONS IN MOTOR ACCIDENT CLAIM PETITION
MACP/2067/2024

Jakhara Manjur Khan ... Applicant
Kureshi Sahjad Khan ... Opponent
Royal Sundaram Gen. Ins. Co. Ltd ... Insurer To,

Kureshi Sahjad Khan
House No-14/02, Govinda Complex, Bavisa Faliyu road, Silvassa, Dadra Nagar-396230.

Whereas has instituted a Motor Accident Claim Petition impleading you as one of the respondents, which case has been directed to be listed before this Tribunal/Court for hearing at 10.00 am. On 06-02-2026.

Now therefore you are given notice to appear in this Tribunal/Court in person or by a pleader duly instructed (and able to answer all material questions relating to the suit, or who shall be accompanied by some person, able to answer all such questions), on the 06-02-2026 at 11:00 o'clock in the forenoon, to answer the claim and further you are hereby directed to file on that day a written statement of your defence and to produce on the said day all documents in your possession or power upon which you base your defence, and where you rely on any other document whether in your possession or power or not, as evidence in support of your defence, you shall enter such documents in a list to be annexed to the written statement.

Take notice that, in default of your appearance on the day before mentioned, the suit will be heard and determined in your absence.

Given under my hand and the seal of the Court, this 30-06-2025

Seal
By order
Sd/-
H.H. Member
Motor Accident Claims Tribunal,
9, Hazarimal Somani Marg, Opposite Chhatrapati Shivaji Terminus, Mumbai 400001

ટોરેન્ટ ઈલેક્ટ્રિકલ્સે પોતાનો સ્વિચ ગિયર પોર્ટફોલિયો લોન્ચ કર્યો

અમદાવાદ, તા. ૧ ટોરેન્ટ ઈલેક્ટ્રિકલ્સે અમદાવાદ ખાતે જોયેલા લોન્ચ કાર્યક્રમ દરમિયાન નવી બ્રાન્ડ ઓળખ સાથે પોતાનો સ્વિચગિયર પોર્ટફોલિયો લોન્ચ કર્યો હતો. આ લોન્ચ કંપનીની વિકાસ યાત્રામાં એક મહત્વપૂર્ણ માઈલસ્ટોન છે, જે આધુનિકીકરણ, સલામતી અને ભવિષ્યલક્ષી ઈલેક્ટ્રિકલ સમાધાનો પ્રત્યેની કંપનીની પ્રતિબદ્ધતાને વધુ મજબૂત બનાવે છે, સાથે જ ફાસ્ટ મૂવિંગ ઈલેક્ટ્રિકલ ગુડ્સ સેગમેન્ટમાં કંપનીની હાજરીને વધુ મજબૂત બનાવે છે. ટોરેન્ટ ઈલેક્ટ્રિકલ્સની નવીન બ્રાન્ડ ઓળખ ભારતીય ઈલેક્ટ્રિકલ્સ માર્કેટની બદલાતી માંગને અનુરૂપ વિકાસ અને પરિવર્તનનું પ્રતિક છે. આ નવીન બ્રાન્ડ ઓળખ વિશ્વસનીયતા, સુરક્ષા અને દીર્ઘકાલીન કામગીરી જેવા ટોરેન્ટ ઈલેક્ટ્રિકલ્સના મૂળ મૂલ્યોને પ્રતિબિંબિત કરે છે અને વિસ્તરતા પ્રોડક્ટ પોર્ટફોલિયોમાં સામેલ છે.

અમદાવાદ, તા. ૧ અદ્યતન સુવિધાઓથી સજ્જ ઈનોવેશન સેન્ટરની સ્થાપના કરીને પોતાની ઈનોવેશન ક્ષમતાઓને વધુ ઓળખનું અનાવરણ ઈલેક્ટ્રિકલ પ્રોડક્ટ્સ સેગમેન્ટમાં સલામતીને કેન્દ્રમાં રાખીને મજબૂત હાજરી સ્થાપિત કરવાની અમારી એક્સપેક્ષા યાત્રામાં એક મહત્વપૂર્ણ માઈલસ્ટોન છે, જે આધુનિકીકરણ, સલામતી અને ભવિષ્યલક્ષી ઈલેક્ટ્રિકલ સમાધાનો પ્રત્યેની કંપનીની પ્રતિબદ્ધતાને વધુ મજબૂત બનાવે છે, સાથે જ ફાસ્ટ મૂવિંગ ઈલેક્ટ્રિકલ ગુડ્સ સેગમેન્ટમાં કંપનીની હાજરીને વધુ મજબૂત બનાવે છે. ટોરેન્ટ ઈલેક્ટ્રિકલ્સની નવીન બ્રાન્ડ ઓળખ ભારતીય ઈલેક્ટ્રિકલ્સ માર્કેટની બદલાતી માંગને અનુરૂપ વિકાસ અને પરિવર્તનનું પ્રતિક છે. આ નવીન બ્રાન્ડ ઓળખ વિશ્વસનીયતા, સુરક્ષા અને દીર્ઘકાલીન કામગીરી જેવા ટોરેન્ટ ઈલેક્ટ્રિકલ્સના મૂળ મૂલ્યોને પ્રતિબિંબિત કરે છે અને વિસ્તરતા પ્રોડક્ટ પોર્ટફોલિયોમાં સામેલ છે.

ફાસ્ટ મૂવિંગ ઈલેક્ટ્રિકલ ગુડ્સ સેગમેન્ટમાં કંપનીની હાજરીને વધુ મજબૂત બનાવે છે

સેન્ટર FMEG કેટેગરીઝમાં પ્રોડક્ટ ડેવલપમેન્ટ, ટેસ્ટિંગ અને ભાવિ ઈનોવેશન માટે મહત્વપૂર્ણ ભુમિકા ઉજવશે. આ નિમિત્તે ટોરેન્ટ યુપના ડિરેક્ટર શ્રી વરુણ મહેતાએ જણાવ્યું હતું કે, 'સ્વિચગિયર પોર્ટફોલિયોનું લોન્ચિંગ અને નવીન બ્રાન્ડ ઓળખનું અનાવરણ ઈલેક્ટ્રિકલ પ્રોડક્ટ્સ સેગમેન્ટમાં સલામતીને કેન્દ્રમાં રાખીને મજબૂત હાજરી સ્થાપિત કરવાની અમારી એક્સપેક્ષા યાત્રામાં એક મહત્વપૂર્ણ માઈલસ્ટોન છે, જે આધુનિકીકરણ, સલામતી અને ભવિષ્યલક્ષી ઈલેક્ટ્રિકલ સમાધાનો પ્રત્યેની કંપનીની પ્રતિબદ્ધતાને વધુ મજબૂત બનાવે છે, સાથે જ ફાસ્ટ મૂવિંગ ઈલેક્ટ્રિકલ ગુડ્સ સેગમેન્ટમાં કંપનીની હાજરીને વધુ મજબૂત બનાવે છે. ટોરેન્ટ ઈલેક્ટ્રિકલ્સની નવીન બ્રાન્ડ ઓળખ ભારતીય ઈલેક્ટ્રિકલ્સ માર્કેટની બદલાતી માંગને અનુરૂપ વિકાસ અને પરિવર્તનનું પ્રતિક છે. આ નવીન બ્રાન્ડ ઓળખ વિશ્વસનીયતા, સુરક્ષા અને દીર્ઘકાલીન કામગીરી જેવા ટોરેન્ટ ઈલેક્ટ્રિકલ્સના મૂળ મૂલ્યોને પ્રતિબિંબિત કરે છે અને વિસ્તરતા પ્રોડક્ટ પોર્ટફોલિયોમાં સામેલ છે.

કેન્દ્રિય બજેટ-૨૦૨૬-૨૭નું જીસીસીઆઈ દ્વારા સ્વાગત

બજેટ વૃદ્ધિ અને સ્થિરતા વચ્ચે ઉત્તમ સંતુલન જાળવી રાખે છે: સંદીપ

PUBLIC NOTICE - TENDER CUM E AUCTION FOR SALE OF SECURED ASSET
 [See proviso to rule 8(6)]
 Notice for sale of immovable asset(s)
 This E-Auction Notice for Sale of Immovable Asset/ Assets is being issued by ICICI Bank Ltd. (an underlying pool assigned to ICICI Bank by Dewan Housing Finance Ltd. (DHFL)) in relation to the enforcement of security with respect to a Housing Loan facility granted pursuant to a Loan Agreement entered into between DHFL and the following Borrower/ Borrowers/ Co-Borrower/ Co-Borrowers/ Guarantor/ Guarantors under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.
 The Notice is hereby given to the public in general and in particular to the Borrower/ Borrowers/ Co-Borrower/ Co-Borrowers/ Guarantor/ Guarantors that the below described immovable property mortgaged/ charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of ICICI Bank Ltd. will be sold on 'As is where is', 'As is what is' and 'Whatever there is' basis as per the brief particulars given below:

Sr. No.	Name of the Borrower/ Co-Borrower/ Guarantor/ Loan Account No.	Details of the Secured Asset/ Assets with known encumbrances, if any	Outstanding Amount	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of E-Auction
(A)	(B)	(C)	(D)	(E)	(F)	(G)
1.	Ghadeshbhai Gordhanbhai Kava (Borrower) / Hina P. Bhuvra (Co-Borrower) Loan A/C No. QZRAJ0005007718	Flat No 104, Wing C 1, 1st Floor, Viswas City, Near Khalipur Road, Jashipara, Junagadh, Gujarat, Junagadh -362140 Admeasuring an area 40.90 Sq. Mtr. Free Hold Property	Rs. 11,60,643/- (as on January 30, 2026)	Rs. 4,50,000/- Rs. 45,000/-	February 12, 2026 11:00 AM To 12:00 Noon	February 24, 2026 From 11:00 AM Onwards

The online auction will take place on the website <https://disposalhub.com> of the E-Auction agency M/s NexXen Solutions Private Limited. The recipients of this Notice are given a last chance to pay the total dues with further interest till **February 23, 2026 before 04:30 PM** failing which, the Secured Asset/ Assets will be sold as per schedule.
 The prospective Bidder/ Bidders must submit the Earnest Money Deposit (EMD) Demand Draft (DD) (Refer to column E) at ICICI Bank Limited, Jayhind Annex, Opp. Sharda Baug, Near Dharam Cinema, Rajkot - 360001. on or before **February 23, 2026 by 05:00 PM** along with a scanned copy of the Bank acknowledged DD as a proof of payment of the EMD. In case, the prospective Bidder/ Bidders is/ are unable to submit the offer/ offers through the website then a signed copy of the tender documents may be submitted at ICICI Bank Limited, Jayhind Annex, Opp. Sharda Baug, Near Dharam Cinema, Rajkot-360001, on or before **February 23, 2026 by 05:00 PM**. The Earnest Money Deposit DD/ PO should be from a Nationalised/ Scheduled Bank in favour of 'ICICI Bank Limited' payable at Rajkot.
 For any further clarifications regarding the inspection, Terms and Conditions of the E-Auction or submission of tenders, contact ICICI Bank Employee Number on 7999515727. Please note that the Marketing agencies 1. Value Trust Capital Services Private Limited., 2. Augeo Asset Management Private Limited, 3. Girmarsoft Pvt Ltd. 4. Hecta Prop Tech Private Limited., have also been engaged in facilitating the sale.
 The Authorised Officer reserves the right to reject any or all of the bids without furnishing any further reasons. For detailed Terms and Conditions of the sale, please visit www.icicibank.com/n4p4s
 Date : February 02, 2026
 Place : Junagadh
 Authorised Officer
 ICICI Bank Limited

M/S. SHREE HARI CHEMICALS EXPORT LTD.
 Regd. Office: A/8, MIDC, Industrial Area, Mahad Dist: Raigad (Maharashtra)
 CIN: L99999MH1987PLC044942, Tel No. 02145-233492,
 e-mail : info@shreeharichemicals.in, website: www.shreeharichemicals.in

EXTRACT OF THE CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER 2025
 (₹. In lacs) (Except EPS)

Particulars	QUARTER ENDED			NINE MONTH ENDED		
	31.12.2025 UNAUDITED	30.09.2025 UNAUDITED	31.12.2024 UNAUDITED	31.12.2025 UNAUDITED	31.12.2024 UNAUDITED	31.03.2025 AUDITED
1 Income From Operation (Net)	4,448.54	7,448.80	3,901.62	14,328.94	10,616.97	14,119.58
2 Net Profit/(Loss) From Ordinary Activities (Before Tax, Exceptional And Extraordinary Items)	134.84	478.71	352.07	391.27	687.11	692.86
3 Net Profit/(Loss) For The Period Before Tax (After Extra Ordinary Items)	134.84	478.71	352.07	391.27	687.11	692.86
4 Net Profit/(Loss) For The Period After Tax (After Extra Ordinary Items)	122.10	352.60	262.93	307.32	508.07	509.75
5 Total Comprehensive Income After Tax	122.10	352.60	262.93	307.32	508.07	512.90
6 Paid Up Equity Share Capital (Face Value ₹ 10/- Each)	553.79	493.24	444.63	553.79	444.63	493.24
7 Earning per share (Of Rs. 10/- each)						
Basic :	2.20	7.15	5.91	5.55	11.43	11.41
Diluted:	1.93	5.59	4.17	4.87	8.05	8.72

KEY FINANCIAL HIGHLIGHTS OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER 2025
 (₹. In lacs)

Particulars	QUARTER ENDED			NINE MONTH ENDED		
	31.12.2025 UNAUDITED	30.09.2025 UNAUDITED	31.12.2024 UNAUDITED	31.12.2025 UNAUDITED	31.12.2024 UNAUDITED	31.03.2025 AUDITED
1 Income From Operation (Net)	4,448.54	7,448.80	3,901.62	14,328.94	10,616.97	14,119.58
2 Net Profit/(Loss) From Ordinary Activities (Before Tax, Exceptional And Extraordinary Items)	141.90	479.85	353.84	400.57	688.94	695.50
3 Net Profit/(Loss) For The Period Before Tax (After Extra Ordinary Items)	141.90	479.85	353.84	400.57	688.94	695.50
4 Net Profit/(Loss) For The Period After Tax (After Extra Ordinary Items)	129.16	353.74	264.71	316.62	509.91	512.40
5 Total Comprehensive Income After Tax	129.16	353.74	264.71	316.62	509.91	515.54

Notes:
 1 The Consolidated financial results of the Company have been prepared in accordance with the Companies (Indian Accounting Standard) Rules '2015 (IND-AS) prescribed under section 133 of the Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable.
 2 The above consolidated financial results have been reviewed by the Audit Committee and subsequently approved by the Board of Directors at its meeting held on January 31, 2026
 3 The Company operates in a single business segment and therefore, has only one reportable segment in accordance with Ind AS 108 'Operating Segments'
 4 The Company had allotted 18,66,580 Zero Coupon Compulsorily Convertible Debentures ("CCDs") on November 15, 2024, out of which 6,05,494 Equity shares were allotted upon conversion of equal number of CCDs on December 04, 2025.
 5 The figures for the previous period has been regrouped/reclassified, wherever necessary in order to conform to the current grouping/classification.
 By Order of the Board
 for SHREE HARI CHEMICALS EXPORT LTD.
B. C. AGRAWAL
 CHAIRMAN & MANAGING DIRECTOR
 [DIN:00121080]
 Place : Mumbai
 Date : 31-01-2026

ICICI Bank | 1st Floor, Geet Prabha Building, Near Nirmal Hospital Cross Road, Opp. Civil Hospital, Ring Road, Surat- 395002.

Public Notice - Tender cum E-Auction for Sale of Secured Asset/ Assets
 [See proviso to rule 8(6)]
 Notice for sale of immovable asset(s)
 This E-Auction Notice for Sale of Immovable Asset/ Assets is being issued by ICICI Bank Ltd. (an underlying pool assigned to ICICI Bank by Dewan Housing Finance Ltd. (DHFL)) in relation to the enforcement of security with respect to a Housing Loan facility granted pursuant to a Loan Agreement entered into between DHFL and the following Borrowers/ Co-Borrowers/ Guarantors under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.
 The Notice is hereby given to the public in general and in particular to the Borrower/ Borrowers/ Co-Borrower/ Co-Borrowers/ Guarantor/ Guarantors that the below described immovable property mortgaged/ charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of ICICI Bank Ltd. will be sold on 'As is where is', 'As is what is' and 'Whatever there is' basis as per the brief particulars given below:

Sr. No.	Name of the Borrower/ Co-Borrower/ Guarantor/ Loan Account No.	Details of the Secured Asset/ Assets with known encumbrances, if any	Outstanding Amount	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of E-Auction
(A)	(B)	(C)	(D)	(E)	(F)	(G)
1.	ParmitKumar BhupNarayan Jha (Borrower) / Chandani Devi (Co-borrower) Loan A/C no. QZBRD00005038283	Plot No.23, Royal Park, Nr. Aman Park, Off Opp Good Shepherd School, Kim Surat 394110 (Adm. Area 40.15Sq.Mtr)	Rs. 28,53,155/- (as on 27 January 26)	Rs. 9,30,000/- Rs. 93,000/-	February 21, 2026 10:00 AM To 11:00 AM	March 10, 2026 From 11:00 AM Onwards
2.	Ravindrakumar Lavdhari Patel (Borrower) / Ushadevi Ravindrakumar Patel (Co-borrower) Loan A/C no. QZSUR00005036481	Plot No. 100, Shivdhara Residency-2 Near Garden City-1B/ H. Sahiba Mill Moje - Jolwa Surat - 394105. (Adm. Area 98.3 Sq. Vaar I. E. 82.23 Sq.Mtr)	Rs. 17,64,776/- (as on 27 January 26)	Rs. 7,90,000/- Rs. 79,000/-	February 21, 2026 10:00 AM To 11:00 AM	March 10, 2026 From 11:00 AM Onwards

The online auction will take place on the website <https://disposalhub.com> of the E-Auction agency M/s NexXen Solutions Private Limited. The recipients of this Notice are given a last chance to pay the total dues with further interest till **09 March, 2026 before 04:30 PM** failing which, the Secured Asset/ Assets will be sold as per schedule.
 The prospective Bidder/ Bidders must submit the Earnest Money Deposit (EMD) Demand Draft (DD) (Refer to column E) at ICICI Bank ICICI Bank Limited, 1st Floor, Geet Prabha Building, Near Nirmal Hospital Cross Road, Opp. Civil Hospital, Ring Road, Surat- 395002, on or before **09 March, 2026 by 04:30 PM**. Thereafter, he/ she/ they need to submit the offer/ offers through the website mentioned above on or before **09 March, 2026 by 05:00 PM** along with a scanned copy of the Bank acknowledged DD as a proof of payment of the EMD. In case, the prospective Bidder/ Bidders is/ are unable to submit the offer/ offers through the website then a signed copy of the tender documents may be submitted at ICICI Bank ICICI Bank Limited, 1st Floor, Geet Prabha Building, Near Nirmal Hospital Cross Road, Opp. Civil Hospital, Ring Road, Surat- 395002, on or before **09 March, 2026 by 05:00 PM**. The Earnest Money Deposit DD/ PO should be from a Nationalised/ Scheduled Bank in favour of 'ICICI Bank Limited' payable at Surat.
 For any further clarifications regarding the inspection, Terms and Conditions of the E-Auction or submission of tenders, contact ICICI Bank employee number on **9372748153/9825017680**. Please note that the Marketing agencies 1. ValueTrust Capital Services Private Limited, 2. Augeo Assets Management Private Limited 3. Cardekho.com 4. Hecta PropTech Private Limited, 5. ARCA E-Mart Private Ltd have also been engaged in facilitating the sale.
 The Authorised Officer reserves the right to reject any or all of the bids without furnishing any further reasons. For detailed Terms and Conditions of the sale, please visit www.icicibank.com/n4p4s
 Date : 31-01-2026
 Place : Surat
 Authorised Officer
 ICICI Bank Limited

PEGASUS ASSETS RECONSTRUCTION PRIVATE LIMITED
 55-56, 5th Floor Free Press House Nariman Point, Mumbai - 400021 | Tel: 022-61188700
 Email: sys@pegasus-arc.com | URL: www.pegasus-arc.com

PUBLIC NOTICE FOR SALE BY E-AUCTION
Sale of Immovable Property under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rules 6(2), Rules 8(6) and 9 of the Security Interest (Enforcement) Rules, 2002
 Notice is hereby given to the public in general and in particular to the below mentioned Borrower(s), Co-Borrower(s), Mortgagor(s) and Guarantor(s) that the below described secured assets being immovable properties mortgaged/charged to the Secured Creditor i.e. Pegasus Assets Reconstruction Private Limited acting in its capacity as Trustee of Pegasus 2024 Trust 1 (Pegasus), having assigned the debts of the below mentioned Borrower along with underlying securities interest by the HDFC Bank Ltd ("HDFC Bank"), vide Assignment Agreement dated 30-06-2025 under the provisions of the SARFAESI Act, 2002, are being sold under the provisions of SARFAESI Act and Rules thereunder on "As is where is", "As is what is", and "Whatever there is" basis along with all its known and unknown dues on **25-02-2026**.
 The Authorised Officer of HDFC Bank Limited took physical possession of the below described secured assets pursuant to Section 14 order, under the provisions of the SARFAESI Act and Rules thereunder, and handed over the same to the Authorised Officer of Pegasus on 15-07-2025.
 The details of Auction are as follows:
Name of the Borrower(s), Co-Borrower(s) and Mortgagor(s):
 1. Ajcet Cotax Private Limited (Borrower/Mortgagor)
 2. Mr. Bhagwanbhai K Dobariya (Guarantor)
 3. Mr. Mayjibhai Bhagwanbhai Dobariya (Guarantor)
Outstanding Dues for which the secured assets are being sold:
 Rs. 10,75,45,464.08/- (Rupees Ten Crores Seventy Five Lakhs Forty Five Thousand Four Hundred Sixty Four and Eight Paise Only) as on 24-11-2017 plus interest at the contractual rate and costs, charges and expenses thereon w.e.f. 25-11-2017 till the date of payment and realization.
Details of Secured Asset being sold:
 Industrial unit along with Plant and Machinery at R. S. 233 Paik 4 Paik 1 Sq. Mtrs. 17503.00 situated at Aatlok, Taluka: Jasdian, District: Rajkot bounded as follows: North: Other's Property, South: Other Property, East: Road, West: Vakadi of Godadi River
Reserve Price below which the Secured Asset will not be sold (In Rs.):
 Rs. 3,12,66,000/- (Rupees Three Crores Twelve Lakhs Sixty Six Thousand Only)
Earnest Money Deposit (EMD):
 Rs. 31,26,600/- (Rupees Thirty One Lakhs Twenty Six Thousand Six Hundred Only)
Claims, if any, which have been put forward against the property and any other dues known to Secured creditor and value:
 Not Known
Inspection of Properties:
 Date - 13.02.2026
 Time - 01.00 PM - 04.00 PM
Contact Person and Phone No:
 Mr. Viral Doshi - 9870893185
 Ms. Heena Vichare - 9004103652
Last date for submission of Bid:
 23-02-2026 till 4.00 PM
Time and Venue of E-Auction/Bidding through website (<https://sarfaesiauctiontigger.net>) on 25-02-2026 from 11.00 am to 12.00 noon.
 This publication is also a Fifteen (15) days' notice to the aforementioned Borrowers/Co-Borrowers/Mortgagors/ Guarantors under Rule 6(2), 8(6) and 9 of the Security Interest (Enforcement) Rules, 2002.
 For the detailed terms and conditions of the sale, please refer to Secured Creditor's website i.e. <http://www.pegasus-arc.com/assets-to-auction.html> or website <https://sarfaesiauctiontigger.net> or contact service provider: E Procurement Technologies Ltd. Auction Tigger Bidder Support Nos: +91 926562821 & 9374519754, Email: vijay.shetty@auctiontigger.net, ramprasad@auctiontigger.net, Mr. Ramprasad Mobile No. +91 8000023297, email: support@auctiontigger.net before submitting any bid.
 AUTHORISED OFFICER
 Pegasus Assets Reconstruction Private Limited
 (Trustee of Pegasus 2024 Trust 1)
 Place: Atkok, Gujarat
 Date: 02/02/2026

FORM A PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF MILLENNIA BUILDWORTH LLP

RELEVANT PARTICULARS

1. Name of corporate debtor	MILLENNIABUILDWORTH LLP
2. Date of incorporation of corporate debtor	09/11/2023
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4. Corporate Identity No. / Limited liability Identification No. of corporate debtor	ACD-8634
5. Address of the registered office and principal office (if any) of corporate debtor	B-906, THE CAPITAL, SCIENCE CITY ROAD, Sola, Ahmedabad, Ahmedabad, Gujarat, India, 380060
6. Insolvency commencement date in respect of corporate debtor	30/01/2026
7. Estimated date of closure of insolvency resolution process	29/07/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Amrsh Navinchandra Gandhi IBBI Reg. No.: IBBI/PA-002/IP-N00670/2018-2019/12036
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 504, Shivalk Abaise, Opp. Shell Petrol Pump, Nr. Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat-380015. Email Id: amrishgandhi72@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: 504, Shivalk Abaise, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat-380015. Process Email Id: cirp.millennia@gmail.com
11. Last date for submission of claims	13-02-2026 (14 days from the receipt of the order dated 30/01/2026)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es)	Not applicable, as per information available with Interim Resolution Professional
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in cirp.millennia@gmail.com (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the MILLENNIA BUILDWORTH LLP on 30/01/2026.
 The creditors of MILLENNIA BUILDWORTH LLP are hereby called upon to submit their claims with proof on or before 13-02-2026 to the interim resolution professional at the address mentioned against entry No. 10.
 The financial creditors shall submit their claims with proof by electronic means only.
 All other creditors may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
 Amrsh Navinchandra Gandhi
 Interim Resolution Professional
 MILLENNIA BUILDWORTH LLP
 IBBI Reg. No: IBBI/PA-002/IP-N00670/2018-2019/12036
 Validity of AFA: 31-12-2026
 Email for Correspondence - cirp.millennia@gmail.com

Date: 02-02-2026
Place: Ahmedabad

Bank of Baroda | Zonal Stressed Assets Recovery Branch, Ahmedabad Zone, 4th Floor, Bank of Baroda Towers, Nr. Law Garden, Ellisbridge, Ahmedabad-380006, Ph. 079-26473154, Email: armahm@bankofbaroda.bank.in

SALE NOTICE FOR SALE OF MOVABLE PROPERTIES "APPENDIX- II-A [See proviso to Rule 6(2)]"

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6(2) of the Security Interest (Enforcement) Rules, 2002.
 Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Movable properties mortgaged/charged to Bank of Baroda, the Secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 25th February, 2026 for recovery of the dues as detailed below. The particulars of the Borrower/s/Guarantor/s/Secured Asset/s/Dues/Reserve Price/e-Auction date & Time, EMD and Bid Increase Amount are provided hereunder -

Lot No.	Name & address of Borrower/s / Guarantor/s / Mortgagor (s)	Total Dues	Description of Properties	Reserve Price, EMD & Bid Increase Amount
1.	M/s. Krishna Industries, Reg. Office at B/h. Bharat Ginning, Wankaner Bamanbore, NH-8 A, Village - Chandrapur, Tal. Wankaner, Dist. Morbi - 363621. Partners/ Guarantors :- 1. Legal Heirs of Late Mr. Kalabhai Karshanbhai Makwana (Deceased) (Partner & Guarantor) - a. Mrs. Kamlaben K Makwana, b. Late Mr. Bhaveshbhai K Makwana, c. Mr. Dhirenbbhai K Makwana, All are residing at "Vrundavani", 7-Jinpara, Pratapnagar, Wankaner - 363621 and also at Block No. 40/C-2 at Shree Harihar Co-op Housing Society, Street No. 4, Nr. Nikol Complex, B/h. Jalaram Petrol Pump, Opp. Swaminarayan Temple, Off Akshar Marg, Off Kalavad Main Road, Rajkot-360001. 2. Legal Heirs of Late Mr. Bhaveshbhai Kalabhai Makwana (Deceased) (Partner & Guarantor) - a. Mrs. Shilpaben B Makwana, b. Mr. Kashyap B Makwana, c. Mr. Parth B Makwana, All are residing at Block No. 40/C-2 at Shree Harihar Co-op Housing Society, Street No. 4, Nr. Nikol Complex, B/h. Jalaram Petrol Pump, Opp. Swaminarayan Temple, Off Akshar Marg, Off Kalavad Main Road, Rajkot - 360001.	Rs. 14,90,40,168.81 (Rupees Fourteen Crores Ninety Lakh Forty Thousand One Hundred Sixty Eight and Eighty One Paise Only) as on 31.01.2026. (With reference to Demand Notice u/s 13(2) Dated: 10.12.2019) (Pending Litigation: NIL)	Lot No. (1) :- Plant & Machinery (used for cotton ginning - Pressing & allied work) lying on Factory Premises of M/s. Krishna Industries situated at Revenue Survey No. 31/1p of Village - Chandrapur, Wankaner Bamanbore National Highway 8A, Behind H N Park, Opp. Raja Petroleum, Off. Kerala Road, Chandrapur, Taluka Wankaner, Dist. Morbi (GST will be applicable on Plant & Machinery Value as per Rules) Encumbrance known to the Bank :- NIL	Reserve Price: Rs. 22,00,000/- EMD :- Rs. 2,20,000/- Bid Inc.: Rs. 25,000/-

E-AUCTION DATE : 25.02.2026 AND E-AUCTION TIME: 02:00 PM TO 06:00 PM (UNLIMITED EXTENSION OF 10 MINUTES)
INSPECTION DATE : 18.02.2026, TIME : 11.00 AM TO 2.00 PM

For Detailed Terms and Conditions of Sale, Please refer/visit to the link provided in <https://www.bankofbaroda.bank.in/e-auction.htm> and Online Auction Portal : <https://baanekt.com>. Also, prospective bidders may contact the Authorised Officer, Mr. Vijay Kumar Mishra, Chief Manager, ZOSARB, Ahmedabad, Mob. No. 9687671985 (GST/TDS as per Government Rules applicable shall be payable by purchaser on sale of Movable/Immovable Assets.)
 Date : 31.01.2026, Place : Ahmedabad
 Sd/-, Authorised Officer, Bank of Baroda

For Detailed Terms & Conditions Scan here:

ICICI Bank | Branch Office: ICICI Bank Ltd Office Number 201-B, 2nd Floor, Road No. 1 Plot No-B3, WIFI IT Park, Wagle Industrial Estate, Thane (West) - 400604

The following borrower(s) has/ have defaulted in the repayment of principal and interest towards the Loan facility(ies) availed from ICICI Bank. The Loan(s) has/ have been classified as Non-Performing Asset(s) (NPA).
 A Notice was issued to them under Section 13(2) of the Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002, at their last known addresses. However, it has not been served and are therefore being notified by way of this Public Notice.

Sr. No.	Name of the Borrower/ Co-Borrower/ Guarantor/ Loan Account Number & Address	Description of Secured Asset to be enforced	Date of Notice sent/ Outstanding as on Date of Notice	NPA Date
1.	M/s. Dwarakesh Steel Industries/ Mrs. Jalpa Hiteshbhai Kotak/ Mr. Hitesh Prabhulal Kotak/ Mr. Prabhulal Amarshibhai Kotak/ 72050500188/ Shop No. 08, Satguru Shopping Center, Ramal Road, Maninagar, Gujarat Ahmedabad- 380008	Plot No. 254/A, In The Society Known As Adarsh Co- Operative Housing Society Limited, Situated On Land Bearing Revenue Survey No. 258, City Survey No. 5684, Moje Vadaba, Taluka & Sub-registration District Bhavnagar, Registration District Bhavnagar, Gujarat/ Admeasuring Area 200.664 Square Meter Along With Construction 174.37 Square Meter/ Bounded By :- North - Plot No. 254/ South- Plot No. 376/ East - Road/ West - Plot No. 255	December 24, 2025 Rs. 83,08,600.39	03/11/2025
2.	M/s. G. L. Traders/ Mr. Ashokkumar Laxmanbhai Patel/ Mr. Girishkumar Laxmanbhai Patel/ Mrs. Sobhnaaben Ashokkumar Patel/ Mr. Laxmanbhai Shivrambhai Patel/ 140305005303/ 57, Market Yard (Gun) Bazar, District Mehsana, Gujarat Visnagar 384330	Property -1: Shop No. 36, Ground Floor, Dev Residency, Constructed on N. A. Land Bearing Revenue Survey No. 322, Moje Nikol, Taluka Ahmedabad City, Sub-registration District Ahmedabad-12(Nikol), Registration District Ahmedabad/ Admeasuring Super Built Up Area 24.05 Square Meter Along With Undivided Proportionate Share 21.09 Square Meter/ Bounded By :- North- Parking of Block-I/ South- Public Road/ East- Shop No. 37/ West - Shop No. 35/ Property - 2: Shop No. 37, Ground Floor, Dev Residency, Constructed on N. A. Land Bearing Revenue Survey No. 322, Moje Nikol, Taluka Ahmedabad City, Sub-Registration District Ahmedabad-12(Nikol), Registration District Ahmedabad/ Admeasuring Super Built Up Area 25.90 Square Meter Along With Undivided Proportionate Share 22.72 Square Meter/ Bounded By :- North- Parking of Block-I/ South- Publica Road/ East- Shop No. 38/ West- Shop No. 36/ Property -3: Shop No. 38, Ground Floor, Dev Residency, Constructed on N. A. Land Bearing Revenue Survey No. 322, Moje Nikol, Taluka Ahmedabad City, Sub-Registration District Ahmedabad-12 (Nikol), Registration District Ahmedabad/ Admeasuring Super Built Up Area 33.90 Square Meter Along With Undivided Proportionate Share 29.76 Square Meter/ Bounded By :- North- Parking of Dev Residency/ South- Publica Road/ East- Corporation Plot/ West - Shop No. 37/ Property -4: Residential Bungalow Bearing Plot No. 119, In The Society Known As Heritage City, Situated At Consolidated Revenue Survey No. 190P1, Within The Limit of Kasbe Visnagar Nagarpalika, Taluka & Sub-registration District Visnagar, Registration District Mehsana/ Admeasuring Total Plot Area 155 Square Meter (construction Thereon - 58.81 Square Meter, Margin Land - 33.9 Square Meter And C.O.P. Road And Undivided Proportionate Share In Land For Common Usage - 63.00 Square Meter)/ Bounded By :- North - Plot No. 120/ South- Plot No. 119/ East - Plot No. 117/ West - Internal Road Of Survey No. 190P1/ Property - 5: Residential Bungalow Bearing Plot No. 121, In The Society Known As Heritage City, Situated At Consolidated Revenue Survey No. 190P1, Within The Limit of Kasbe Visnagar Nagarpalika, Taluka & Sub-Registration District Visnagar, Registration District Mehsana/ Admeasuring Total Plot Area 155 Square Meter (Construction Thereon - 58.81 Square Meter, Margin Land - 33.9 Square Meter and C.O.P. Road And Undivided Proportionate Share In Land For Common Usage - 63.00 Square Meter)/ Bounded By :- North - Plot No. 122/ South - Plot No. 120/ East- Plot No. 115/ West- Internal Road of Survey No. 190P1	December 24, 2025 Rs. 1,64,89,524.14/-	05/11/2025
3.	M/s. Real Cast Foundry Private Limited/ Mr. Maganbhai Ramjibhai Patel/ Mr. Kiranbhai Maganbhai Patel/ Mr. Yash Kiranbhai Patel/ Mrs. Binaben Kiranbhai Patel/ 045705500447/ Ind. Property at Plot No. 90-91/5, Gujarat Industrial Development Corporation Opposite Ambika Nagar, Road No. 14, Rabadi Vasahat Road, Odhav, Gujarat Ahmedabad- 382415	Plot No. 90-91/2 and 90-91/5, In the Odhav Industrial Estate, Situated at Revenue Survey No. 646 of Gujarat Industrial Development Corporation of Moje Village Odhav, Taluka Vatva, Sub-Registration District Bhavnagar-7 (Odhav), Registration District Ahmedabad/ Admeasuring Area 966 Square Meter (Construction thereon/ Bounded By :- North - Shed No. C1/5/ South- Plot No. 90/2/ East- Adj. Unit/ West - Internal Road	December 24, 2025 Rs. 1,16,16,398.12/-	30/11/2025
4.	M/s. Sneh Chain Private Limited/ Mr. Shrenikumar Kirtal Shah/ Mrs. Shilpaben Shrenik Shah/ 777705018108/ 105, Shree Balaji Paragon, Beside Star Bazar, Jodhpur Cross Road, Satellite, Gujarat Ahmedabad- 380015	Bungalow No. 29, In The Society Known As Prerna Tirth Bunglows, In The Scheme Known As Mahasukhagar Co-operative Housing Society Limited, Vibhag-2 (Reg. No. Gh-16186 Dated 22/04/1993), Situated At Land Bearing New Survey No. 73/1, 72/3 & 76 (Old Survey No. 166/3+167/1 of Vejalpur), Town Planning Scheme No. 04, Final Plot No. 143 & 157 Moje Village Jodhpur, Taluka Vejalpur, Sub-registration District Ahmedabad-4 (pald) & Registration District Ahmedabad (Muni. Ten. 0651-19-0440-0001-U & Electricity Consumer No. 933054) Admeasuring Area 215 Square Meter And 270.91 Square Meter Construction Thereon/ Bounded By :- North - Bungalow No.		